# GOVERNMENT OF INDIA
# HOME AFFAIRS
# LOK SABHA

UNSTARRED QUESTION NO:1952
ANSWERED ON:01.12.2009
PRIVATE VEHICLES OPERATING AS TAXI
Ram Shri Purnmasi;Singh Shri Sushil Kumar

### Will the Minister of HOME AFFAIRS be pleased to state:

(a) Whether alleged use of private vehicles plying as taxies has been reported at the Indira Gandhi International Airport;

(b) If so, whether the connivance of Delhi Police personnel and involvement of such vehicles in various crimes has been reported in the matter; and

(c) If so, the details of the vehicles apprehended/impounded and corrective action taken in this regard during each of the last three years and the current year?

# Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): No private vehicle is allowed to run as taxi at Indira Gandhi International Airport. However, if any, vehicle is found taking passengers on hire basis the said vehicle/ driver is prosecuted as per the law.

A complaint was received in the month of Sept. 2009 that private vehicles are being run as taxis in connivance with police staff at the domestic airport. An enquiry was conducted and it was found that some private cars were being used as taxis to transport passengers. For this lapse the then SHO Domestic airport and 08 other police officials were placed under suspension.

Besides, a vehicle No. DL-3C-AC-0917 was found involved and a case was registered vide FIR No. 313/06 u/s 384 IPC, PS IGI Airport, Delhi. One Head Constable of Delhi Police was arrested and later dismissed from service.

The details of vehicles impounded and persons arrested during the year 2006, 2007, 2008 and 2009 (up to 15.11.2009) are as under;

```
Year  VEHICLES IMPOUNDED U/S  PERSONS ARRESTED U/S 107/151
   93/193 M.V.ACT     CrPC and 92/93/97 DP Act.



 2006       73
 2007       87
 2008    55    145
 2009    259    135
 (up to 15.11.2009
```

No private vehicle is allowed to run as taxi at Indira Gandhi International Airport, however, any vehicle/driver found taking the passengers is prosecuted as per the law.